

**Survey on river pollution**

1177. LT. GEN. (DR.) D.P. VATS (RETD.):  
SHRI VIJAY PAL SINGH TOMAR:  
SHRI HARNATH SINGH YADAV:  
SHRI P. BHATTACHARYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a survey has been conducted regarding the extensive pollution of rivers due to industrial discharge across the country;
- (b) if so, the outcome thereof; and
- (c) the number of industrial units found guilty during the survey and the action taken by Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (c) Central Pollution Control Board (CPCB), in consultation with State Pollution Control Boards (SPCBs) concerned, undertakes inventorization and monitoring of industries along with the industries having potential to discharge into water bodies including rivers in the country.

According to CPCB, there are Total 2747 industries (Grossly Polluting Industries) in the country which have potential to discharge their effluent in water bodies. Out of Total 2747 industries, 2500 industries are operational and 247 industries are self-closed. Number of complying and non-complying units is 2225 and 275, respectively. Accordingly, necessary penal action like show cause notices (74), closure directions (143) and legal cases (3) have been initiated against such non-complying industries across the country.

**Ban on single use plastic**

1178. SHRI HUSAIN DALWAI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is a proper definition of "single use plastic" in Indian context, if so, details thereof, if not, reasons therefor;
- (b) details of current schemes to implement policy of ban on single use plastic;